

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.235  
**CP/39(AHM)2023**

**Proceedings under Section 244 of Co. Act, 2013**

**IN THE MATTER OF:**

SHRI PRADIPKUMAR N THAKKAR & Anr.  
VS  
PARKER TILES PRIVATE LIMITED & Ors.

.....Applicant

.....Respondent

**Order delivered on: 09/05/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Hirwa Dave, Adv. a.w Mr. Jaimin Dave, Adv  
For the Respondent : Mr. Mansukhbhai Nakrani, PCS  
For the RD : Mr. Shiv Pal Singh

**ORDER**

Ld. Counsel for the applicant seeks adjournment.

List for further consideration on 01.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**